

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2717
ANSWERED ON:19.12.2003
MOVEMENT OF RICE
M.V.V.S MURTHI

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Andhra Pradesh Government has requested the Union Government for movement of raw rice to Andhra Pradesh from North India;
- (b) if so, the details thereof alongwith the reasons therefor; and
- (c) the action taken by the Union Government on the request of the State Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S L MAHARIA)

(a)&(b): Yes, Sir. A request has been received from the State Government for dispatching 70,000 MTs of raw rice from North India to meet the requirement for PDS and other Welfare Schemes.

(c): The FCI has been instructed to take necessary action immediately to move adequate quantity of good quality rice to Andhra Pradesh State to meet the requirements of the State Govt. under PDS and Other Welfare Schemes.